

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

2. I.A 1840/2024
IN
C.P. (IB)/3578(MB)2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.04.2024**

NAME OF THE PARTIES: M/S Fairdeal International
VS
Polylogic International Pvt Ltd

Appearance:

For the Liquidator: Adv Vedanshi Shah i/b. Mahalakshmi Ganpathy
SECTION 9 OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

I.A 1840/2024

The above application has been filed by Liquidator to take on record the 4th
Progress Report prepared for the quarter ended December 2023.
Heard the counsel and accordingly, the report is taken on record. As no
further orders are required, I.A. **allowed** and stands **disposed of**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)